- (7) A copy each of the following Reports (Hindi and English versions) under clause 42 of the Memorandum of Association and Rules of the Raja Rammohun Roy Library Foundation, Calcutta:---
 - (a) (i) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta. for the year 1972-73.
 - (ii) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1973-74.
 - (b) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports.
 - [Placed in Library. See No. LT-9862/75.]
- (8) (1) A copy of the Annual Report of the Indian Council of Historical Research for the year 1972-73, under rule 45 of the Memorandum of Association Rules of the Indian Council of Historical Research.
- (ii) A statement (Hindi and Englist versions) showing reasons for delay in laying the above Report.
 - [Placed in Library. See No. LT-9863/75.]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Baksh Oriental Public Library, Patna, for the year 1973-74 along with Audited Accounts, under sub-section (4) of section 21 of the Khuda Baksh Oriental Public Library Act, 1969---
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.
 - [Placed in Library. See No. LT-9864/75.]

'FINANCIAL COMMITTEES, 1974-75-A REVIEW'

SECRETARY-GENERAL: I beg to lay on the Table a copy of "Financial Committees, 1974-75 (A Review)", (Hindi and English versions).

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:---

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Nagaland State Legislature (Delegation of Powers) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Defence of India (Amendment) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Kerala Legislative Assembly (Extension of Duration) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."
- (iv) "In accordance with the provisions of rule 111 of the Rules of Procedure and Con-